

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 09  
Cont. A No. 02/JPR/2021  
IB No. 131/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Sanwar Mal Tiwari Sole Prop. of Rajasthan Steel Corporation**  
... Operational Creditor/Applicant

**Versus**

**Aesthetic Stone Arts India Pvt. Ltd.** ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Amol Vyas, Adv.  
Vijendra Bangar, RP  
For the Suspended Director : Nipun Katiyal, Adv.  
Nitesh Srivastava, Adv.  
Vasundhara Gupta, Suspended Director  
Archit Jain, Adv.  
Dhananjai Shekhawat, Adv.  
Aishwarya Mishra, Adv.  
For the PNB : Shashank Jain, Adv.

**ORDER**

List the matter on 07.06.2024 at 10:30 am.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

June 05, 2024